

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE/

कृषि मन्त्रालय में राज्य मन्त्री

(SHRI ANNASAHAB P. SHINDE) :  
(a) and (b) The Agricultural Universities established in this country are not under the administrative control of the Government and these are autonomous organisations. The recruitment of Registrars is made as per Rules framed by the respective Universities. The Model Act for Agricultural Universities provides that the Registrar shall be a whole-time officer of the University and shall be appointed by the Vice-Chancellor subject to the approval of the Board (Management).

(c) and (d) No such incident has been brought to the notice of the Government and no proposal to send a Registrar for being sent abroad for training has been received by this Ministry.

(e) Does not arise.

†MINING CORPORATION IN WEST BENGAL  
FOR COAL SUPPLY TO POWER GENERATING  
STATIONS

598. SHRI KALYAN ROY :

SHRI BHUPESH GUPTA :

Will the Minister of STEEL AND  
MINES/

इस्पात और खान मन्त्री

be pleased to state :

(a) whether Government have any proposal under their consideration to form a Mining Corporation in West Bengal for supplying proper quality of coal to the power generating stations in the State; and

(b) if so, the time by when it is likely to be set up ?

†Transferred from the 2nd August, 1971.

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL AND MINES/

इस्पात और खान मन्त्रालय में राज्य मन्त्री

(SHRI SHAH NAWAZ KHAN): (a)  
Yes, Sir.

(b) The Government of West Bengal is still examining the proposal in detail.

12 Noon.

REFERENCE TO ALLEGED CON-  
TRADICTION BETWEEN THE  
STATEMENT OF THE MINISTER  
OF STEEL AND MINES IN THE  
RAJYA SABHA AND THE STATE-  
MENT OF THE MINISTER OF  
STEEL AND MINES IN THE LOK  
SABHA

SHRI CHANDRA SHEKHAR  
(Uttar Pradesh): Mr. Chairman, Sir,  
on the 22nd July I wrote a letter indicating certain discrepancies and contradictions between the statement made by the Minister of Steel and Mines in this House and the Minister of State of Steel and Mines in the other House of Parliament. I gave you this on the 22nd July and I indicated a specific point quoting from the proceedings of this House and attaching a statement laid on the Table of the other House. After 8 days I have received a copy of the letter from your office . . .

MR. CHAIRMAN: I got it today.

SHRI CHANDRA SHEKHAR . .  
which has been submitted to you by the hon. Minister. I think the situation is more complicated. At least I am not able to understand what type of justification has been attempted by the hon. Minister of Steel and Mines. I do not want to stand in between the question Hour and the Calling Attention but I just want your guidance because it is not. . .